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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CM APPL. 7772/2018 in ITA 129/2012**

CIT ..... Appellant

Through Ms. Vibhuti Malhotra, Adv.

versus

ELEL HOTEL & INVESTMENT LTD ..... Respondent

Through Mr. Muneesh Malhotra, Ms. Sonali Rastogi and Ms. Manpreet Kaur, Adv.

**CM APPL. 7785/2018 in ITA 158/2013**

CIT ..... Appellant

Through Mr. Zoheb Hossain, Sr. Standing Counsel.

versus

ELEL HOTELS ..... Respondent

Through Mr. Muneesh Malhotra, Ms. Sonali Rastogi and Ms. Manpreet Kaur, Adv.

**CM APPL. 7791/2018 in ITA 159/2013**

CIT ..... Appellant

Through Mr. Ashok K. Manchanda and Mr. Raghvendra Singh, Adv.

versus

ELEL HOTELS ..... Respondent

Through Mr. Muneesh Malhotra, Ms. Sonali Rastogi and Ms. Manpreet Kaur, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**HON'BLE MR. JUSTICE A. K. CHAWLA**

**ORDER**

% **27.02.2018**

Issue notice. Mr. Muneesh Malhotra, Adv. accepts notice on



behalf of the respondent.

Having regard to long pendency of these appeals, in the interest of justice, they are set down for hearing.

List on 12<sup>th</sup> April, 2018 for final hearing.

ITA 129/2012 shall be treated as the lead matter and the parties shall file written submissions not exceeding five pages in that appeal.

**S. RAVINDRA BHAT, J**

**A. K. CHAWLA, J**

**FEBRUARY 27, 2018**

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